THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/256

Dated Shillong, the 12th May 2021

It is hereby notified to all concerned that the cases listed today, the 12th May 2021 before the **SINGLE BENCH** of Hon'ble Mr. Justice W. Diengdoh (Court No. 4) stands adjourned until further notice.

By order,

REGISTRAR (JUDICIAL SERVICE)

Memo NO.HCM.III/166/2019-Judl./Part-1/286A

Dated Shillong, the 12th May 2021

Copy for information to: -

- The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
- The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
- 9. The President Secretary, High Court Bar Association, Shillong.
- 10. Court Master concerned for information.
- 11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.
- 13. Office File.

REGISTRAR

REGISTRAR (JUDICIAL SERVICE)